

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 7

**C.P. (IB)/292(MB)2020**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Secure meters limited**

**Vs**

**Signet products private limited**

**For OC** : Adv. Dua Shaikh i/b Adv. Ranit Basu.

**For CD** : Adv. Pooja Harit I/B Manoj Harit & Co.

**Section 9 of IBC**

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**ORDER**

Counsel for OC requests for time for clarification. **List on 03.05.2024 as a last chance for clarification.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK